

ITEM NO.801

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NO. 96752/2019 in Criminal Appeal No(s). 148-151/2014

ANJUM KHAN

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(ONLY I.A. NO. 96752/2019 GRANT OF PAROLE TO BE LISTED)

Date : 24-07-2019 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s) Mr. Shakeel Ahmed, AOR

For Respondent(s) Mr. Ajay Vikram Singh, AOR

Mr. P. Narasimhan, AOR

UPON being mentioned the Court made the following

O R D E R

List the matter tomorrow (25.07.2019).

(MEENAKSHI KOHLI)
COURT MASTER

(RENU KAPOOR)
COURT MASTER